

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:349

ANSWERED ON:01.08.2014

SPICES PARKS

Raghavan Shri M. K.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of existing Spices Parks set up in the country, location and State/ UT-wise along with purpose thereof;
- (b) whether the Government proposes to set up more such Parks in the country, if so, the details and locations thereof, State/ UT-wise;
- (c) whether the Government and the States are sharing the expenditure in setting up these Parks and if so, the details thereof indicating the ratio of their respective shares along with the expenditure incurred thereon so far;
- (d) whether the Government has received proposals from various States including Kerala for setting up of Spices Parks in their States, if so, the details and the present status thereof; and
- (e) whether the Government has reviewed the performance of Spices Parks in the country, if so the details and the outcome thereof along with the further measures taken by the Government to improve their performance?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

a) to e): A Statement is laid on the Table of the House.

STARRED QUESTION NO. 349 FOR ANSWER ON 01st AUGUST, 2014 REGARDING "SPICES PARKS "

- (a): State/Union Territory (UT) wise details and location of Spices Parks set up by the Spices Board of India is given in Annexure-I.
- (b): State/Union Territory (UT) wise list of proposals for setting up more Spices Parks is given in Annexure-II.
- (c): Cost of setting up Spices Park is shared between the State Government, Central Government and other relevant agencies. There is no fixed ratio prescribed for sharing the cost. However, the state governments usually bear the cost of land which is the major share of the project cost. State Governments also provide support in form of development of offsite infrastructure. The Central Government provides support for construction of common facilities, where necessary and possible, from the Central Scheme of ASIDE (Assistance to States for Development of Export Infrastructure and Allied Activities) or other appropriate sources.
- (d): Proposals for setting up Spices Parks have been received from the state governments of Himachal Pradesh, Uttarakhand, Karnataka, Arunachal Pradesh, Meghalaya, Manipur and Kerala.
- (e): Performance of Spices Parks are regularly supervised and reviewed by the Spices Board of India. The Spices Board also maintains regular contact with the State Governments and other relevant agencies in order to monitor the functioning of the Spices Parks and take necessary steps for improvement.